

Title: Introduction of the Constitution (Amendment) Bill, 2016. (Amendment of article 1).

HON. SPEAKER: Item No.51

KUNWAR PUSHPENDRA SINGH CHANDEL (HAMIRPUR): Madam, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

KUNWAR PUSHPENDRA SINGH CHANDEL: I introduce the Bill.

15.57 hours

RIGHTS OF TRANSGENDER PERSONS BILL, 2014 – Contd.